

**OFFICE OF THE PRL. DISTRICT & SESSIONS JUDGE,
RANGAREDDY DISTRICT**

C I R C U L A R

Circular Dis.No. 4616 /2020

Dated: 30-11-2020

Sub: GHMC Elections - Declaration of local holiday on Tuesday the 1st December, 2020 in connection with Ordinary Elections to the Greater Hyderabad Municipal Corporation-2020, to the subordinate Courts i.e. Courts functioning in Head Quarters (LB Nagar), Hayatnagar, Rajendranagar, Kukatpally and Malkajgiri in the Greater Hyderabad Municipal Corporation areas notified for elections – Reg.

Ref: 1. G.O.Rt.No.393, Labour Employment Training & Factories (Lab-I), Department, dated 20.11.2020
2. Proceedings of the Collector & District Magistrate, Hyderabad District No. Rev.D1/ELEC/GHMC/0001/2020, dated 24.11.2020
3.HC's Circular Roc.No.4122/SO-I/2015, dated 01.09.2015.
4.HC's Roc.No.1202/SO/2019, dated 25.11.2020.

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The Prl. District and Sessions Judge, Ranga Reddy District, hereby declare, **Tuesday, 1st December, 2020 to be a Local Holiday** in view of the Ordinary Election to the Greater Hyderabad Municipal Corporation-2020 to the subordinate courts i.e. Courts functioning in Head Quarters (LB Nagar), Hayatnagar, Rajendranagar, Kukatpally and Malkajgiri in the Greater Hyderabad Municipal Corporation areas notified for elections in Ranga Reddy District.

Syara
30/11/20
**Prl. District Judge
Rangareddy District.**

**Prl. District and Sessions Judge,
Ranga Reddy Dist.**

To

- 1.All the Judicial Officers working in the District Court, LB Nagar.
- 2.All the Judicial Officers working in Hayatnagar, Rajendranagar, Kukatpally and Malkajgiri.
- 3.The President, Bar Association, Ranga Reddy District Court.
- 4.The President, Bar Association, Hayatnagar, Kukatpally, Rajendranagar and Malkajgiri Courts.
- 5.The Notice Boards in Hayatnagar, Rajendranagar, Kukatpally and Malkajgiri Courts.
- 6.The Print and Electronic Media.
7. Spare Copy.